

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/221/2016
NAME OF THE PETITIONER(S) : S. John Rose
NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited
UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S.V. Shyam Keathik. h-s. Shu Kumar.	Counsel for Respondent 1	mlc
2.	T. SATHIYAMOORTHY	Counsel for applicant	Zalga

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that the person who is to be impleaded as Respondent is no more and sought time to file an Application giving the names of deceased legal heirs. At request, time is enlarged. Put up on **31.10.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

-sq-

MEMBER (JUDICIAL)